

**No. 1-87/FSSA/Codex/2009 Vol II**  
**Food Safety and Standards Authority of India**  
**FDA Bhawan, Kotla Road, Near Bal Bhawan,**  
**New Delhi - 110002**

**Dated: 22 December, 2015**

**ORDER**

**Subject: Constitution of National Codex Committee (NCC) and Shadow Committees under the NCC**

A consolidated order was issued on 30<sup>th</sup> April, 2015. Various representations were received from stakeholders regarding the constitution. Now, based on the representations, a revised order is being issued on the constitution of the National Codex Committee and the various Shadow Committees.

**A. Membership of NCC-INDIA**

The National Codex Committee (NCC) will be constituted by the Food Safety and Standards Authority.

**CHAIRPERSON:** Chairperson, Food Safety and Standards Authority of India.

**MEMBERS:**

1. Joint Secretary, Department of Health, Ministry of Health and Family Welfare or his representative;
2. Joint Secretary, Ministry of Food Processing Industries or his representative;
3. Joint Secretary, Department of Commerce (EP-Agri Division), Ministry of Commerce and Industry or his representative;
4. Joint Secretary (Cattle and Dairy Development), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare or his representative;
5. Joint Secretary, Ministry of Consumer Affairs, Food and Public Distribution or his representative;
6. Joint Secretary, Department of Plant Protection, Ministry of Agriculture & Farmers Welfare or his representative;
7. Joint Secretary, Department of Sugars & Edible Oils, Ministry of Consumer Affairs, Food and Public Distribution or his representative;
8. Joint Secretary, Ministry of Women and Child Development or his representative;
9. Joint Secretary (Fisheries), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare or his representative;
10. Joint Secretary (Livestock Health), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare or his representative;
11. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Directorate of Marketing, Ministry of Agriculture & Farmers Welfare or his representative;
12. Director, Central Food Technological Research Institute (CFTRI) or his representative;
14. Director, National Institute of Nutrition (NIN) or his representative;

15. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
16. Chairman, National Dairy Development Board (NDDB) or his representative;
17. Horticulture commissioner, Ministry of Agriculture & Farmers Welfare or his representative;
18. Representative of Department of Biotechnology, Ministry of Science and Technology;
19. Director, Central Institute of Fisheries Technology (CIFT) or his representative;
20. Secretary General, Sea Food Exporters Association or his representative;
21. Chairman, Marine Products Export Development Authority (MPEDA) or his representative;
22. Edible Oils Commissioner, Ministry of Food & Consumer Affairs or his representative;
23. President, Indian Dairy Association (IDA) or his representative;
24. Chairman, Spices Board or his representative;
25. Chairman, Coffee Board, or his representative;
26. Chairman, Tea Board or his representative;
27. Chairman, National Horticulture Board or his representative;
28. Director, Export Inspection Council of India (EIC) or his representative;
29. Director, Indian Veterinary Research Institute (IVRI) or his representative;
30. Director & Head (Food & Agri), Bureau of Indian Standards (BIS) or his representative;
31. Head, Toxicology Division, Indian Institute of Toxicology Research (IITR) or his representative;
32. Head, Division of Agricultural Chemicals, Indian Institute of Agricultural Research (IARI) or his representative;
33. Director, Food Research and Analysis Centre (FRAC) or his representative;
34. Director, Shriram Institute for Industrial Research (SIIR), Delhi or his representative;
35. Director, National Dairy Research Institute (NDRI) or his representative;
36. Secretary General, Quality Council of India (QCI) or his representative;
37. Representative of Confederation of Indian Industry (CII);
38. Representative of Federation of Indian Chambers of Commerce and Industry (FICCI) Codex Cell; and
39. Representative of the Consumer Coordination Council.

## **B. Composition of the Shadow Committees under the NCC**

### **I. Shadow Committee on Core Issues:-**

Considering the scope and terms of reference of different Codex Committees, the following Codex Committees are covered in the Shadow Committee on Core Issues, namely:

- a. Codex Alimentarius Commission (CAC);
- b. Executive Committee of the Codex Alimentarius Commission
- c. Regional Coordinating Committees (including Coordinating Committee for Asia (CCASIA));
- d. Codex Committee on General Principles (CCGP);

e. Codex Committee on Food Labelling (CCFL);

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Chairperson, FSSAI for Codex Alimentarius Commission; Chief Executive Officer / Joint Secretary Level Officer dealing with Codex, FSSAI for other Codex Committees.

**MEMBERS:**

1. Joint Secretary, Department of Health, Ministry of Health and Family Welfare, or his representative;
2. Joint Secretary, Ministry of Food Processing Industries or his representative;
3. Joint Secretary, Department of Commerce (EP-AGRI Division), Ministry of Commerce and Industry or his representative;
4. Joint Secretary (Cattle and Dairy Development), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare or his representative;
5. Joint Secretary, Ministry of Consumer Affairs, Food and Public Distribution or his representative;
6. Joint Secretary (Plant Protection), Department of Agriculture and Cooperation, Ministry of Agriculture & Farmers Welfare or his representative;
7. Joint Secretary, Ministry of Women & Child Development or his representative;
8. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Directorate of Marketing, Ministry of Agriculture & Farmers Welfare or his representative;
9. Chairman, Spices Board or his representative;
10. Director, Central Food Technological Research Institute (CFTRI) or his representative;
11. Director, National Institute of Nutrition (NIN) or his representative;
12. Director (Technical) or above dealing with Codex in FSSAI;
13. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
14. Director and Head (Food and Agri), Bureau of Indian Standards (BIS) or his representative;
15. Director, Export Inspection Council of India (EIC) or his representative;
16. Representative of National Dairy Development Board (NDDB);
17. Representative of Quality Council of India (QCI);
18. Representative of Confederation of Indian Industry (CII);
19. Representative of Federation of Indian Chambers of Commerce and Industry (FICCI) Codex Cell; and
20. Representative of the Consumer Coordination Council.

**II. Shadow Committee on Processed Fruits and Vegetables:**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Chief Executive Officer / Joint Secretary Level Officer dealing with Codex, FSSAI

**MEMBERS:**

1. Joint Secretary, Department of Health, Ministry of Health and Family Welfare or his representative;
2. Joint Secretary, Ministry of Food Processing Industries or his representative;
3. Joint Secretary, Department of Commerce (EP-AGRI Division), Ministry of Commerce & Industry or his representative;
4. Joint Secretary (Trade), Ministry of Agriculture & Farmers Welfare or his representative;
5. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing, Ministry of Agriculture & Farmers Welfare or his representative;
6. Director, Central Food Technological Research Institute (CFTRI) or his representative;
7. Director, Defence Food Laboratory, Mysore, or his representative;
8. Director, National Institute of Nutrition (NIN) or his representative;
9. Director, National Dairy Research Institute (NDRI) or his representative;
10. Director, Indian Institute of Toxicology Research (IITR) or his representative;
11. Director (Technical) or above dealing with Codex in FSSAI;
12. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
13. Director, Export Inspection Council of India (EIC) or his representative;
14. Representative of Department of Biotechnology, Ministry of Science and Technology;
15. Director and Head (Food and Agri), Bureau of Indian Standards (BIS) or his representative;
16. Chairman, National Dairy Development Board (NDDB) or his representative;
17. Representative of Confederation of Indian Industry (CII);
18. Representative of Federation of Indian Chambers of Commerce and Industry (FICCI) Codex Cell;
19. Representative of All India Food Processors Association (AIFPA); and
20. Representative of Consumer Coordination Council.

**III. Shadow Committee on Food Additives:**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Chief Executive Officer / Joint Secretary Level Officer dealing with Codex, FSSAI

**MEMBERS:**

1. Joint Secretary, Department of Health, Ministry of Health and Family Welfare or his representative;
2. Joint Secretary, Ministry of Food Processing Industries or his representative;
3. Joint Secretary, Department of Commerce (EP-AGRI Division), Ministry of Commerce or his representative;
4. Joint Secretary (Trade), Ministry of Agriculture & Farmers Welfare or his representative;
5. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing, Ministry of Agriculture & Farmers Welfare or his representative;

6. Director, Central Food Technological Research Institute (CFTRI) or his representative;
7. Director, Defence Food Laboratory, Mysore, or his representative;
8. Director, National Institute of Nutrition (NIN) or his representative;
9. Director, National Dairy Research Institute (NDRI) or his representative;
10. Director, Indian Institute of Toxicology Research (IITR) or his representative;
11. Director (Technical) or above dealing with Codex in FSSAI;
12. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
13. Director, Export Inspection Council of India (EIC) or his representative;
14. Representative of Department of Biotechnology, Ministry of Science and Technology;
15. Director and Head (Food and Agri), BIS or his representative;
16. Chairman, National Dairy Development Board (NDDB) or his representative;
17. Representative of Confederation of Indian Industry (CII);
18. Representative of Federation of Indian Chambers of Commerce and Industry (FICCI) Codex Cell;
19. Representative of All India Food Processors Association (AIFPA); and
20. Representative of Consumer Coordination Council.

#### **IV. Shadow Committee on Contaminants in foods:**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Chief Executive Officer / Joint Secretary Level Officer dealing with Codex, FSSAI

#### **MEMBERS:**

1. Joint Secretary, Department of Health, Ministry of Health and Family Welfare or his representative;
2. Joint Secretary, Ministry of Food Processing Industries or his representative;
3. Joint Secretary, Department of Commerce (EP-AGRI Division), Ministry of Commerce or his representative;
4. Joint Secretary (Trade), Ministry of Agriculture & Farmers Welfare or his representative;
5. Director, Central Food Technological Research Institute (CFTRI) or his representative;
6. Director, Defence Food Laboratory, Mysore, or his representative;
7. Director, National Institute of Nutrition (NIN) or his representative;
8. Director, National Dairy Research Institute (NDRI) or his representative;
9. Director, Indian Institute of Toxicology Research (IITR) or his representative;
10. Director (Technical) or above dealing with Codex in FSSAI;
11. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
12. Director, Export Inspection Council of India (EIC) or his representative;
13. Representative of Department of Biotechnology, Ministry of Science and Technology;
14. Director and Head (Food and Agri), Bureau of Indian Standards (BIS) or his representative;
15. Chairman, National Dairy Development Board (NDDB) or his representative;
16. Representative of Spices Board of India;

17. Representative of Indian Agricultural Research Institute (IARI);
18. Representative of Confederation of Indian Industry (CII);
19. Representative of Federation of Indian Chambers of Commerce and Industry (FICCI) Codex Cell;
20. Representative of All India Food Processors Association (AIFPA); and
21. Representative of Consumer Coordination Council.

#### **V. Shadow Committee on Food Hygiene (CCFH):**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Chief Executive Officer / Joint Secretary Level Officer dealing with Codex, FSSAI

#### **MEMBERS:**

1. Joint Secretary (Livestock Health), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare or his representative;
2. Joint Secretary (Fisheries), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare or his representative;
3. Joint Secretary, Ministry of Food Processing Industries or his representative;
4. Joint Secretary (Plant Protection), Department of Agriculture and Cooperation, Ministry of Agriculture & Farmers Welfare or his representative;
5. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing, Ministry of Agriculture & Farmers Welfare or his representative;
6. Director, National Dairy Research Institute (NDRI) or his representative;
7. Managing Director, National Dairy Development Board (NDDB) or his representative;
8. Edible Oils Commissioner, Ministry of Food & Consumer Affairs or his representative;
9. Head of Department of Fisheries and Microbiology, College of Fisheries, Mangalore or his representative;
10. Chairman, Marine Products Export Development Authority (MPEDA) or his representative;
11. Director & Head (Food & Agri), Bureau of Indian Standards (BIS) or his representative;
12. Director (Technical) or above dealing with Codex in FSSAI;
13. Representative of Quality Council of India (QCI);
14. Director, Export Inspection Council of India (EIC) or his representative;
15. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
16. Representative of Confederation of Indian Industry (CII);
17. Representative of Federation of Indian Chambers of Commerce and Industry (FICCI) Codex Cell; and
18. Representative of the Consumer Unity and Trust Society, Kolkata.

#### **VI. Shadow Committee on Fats & Oils**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Chief Executive Officer / Joint Secretary Level Officer dealing with Codex, FSSAI

**MEMBERS:**

1. Joint Secretary (Sugars & Edibles Oils), Department of Sugars & Edible Oils, Ministry of Food & Consumer Affairs or his representative;
2. Joint Secretary, Ministry of Food Processing Industries or his representative;
3. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing, Ministry of Agriculture & Farmers Welfare or his representative;
4. Chief Controller of Vegetables Oils and Fats or his representative;
5. Director, Export Inspection Council of India (EIC) or his representative;
6. Director & Head (Food & Agri), Bureau of Indian Standards (BIS) or his representative;
7. Director (Technical) or above dealing with Codex in FSSAI;
8. Managing Director, Dhara Vegetables Oils and Foods Company Limited or his representative;
9. Secretary, Vanaspati Manufacturers Association of India or his representative;
10. The President, Central Organization for Oils & Trade or his representative;
11. Representative of Solvent Extractor Association of India; and
12. Representative of the Mumbai Grahak Panchayat, Mumbai.

**VII. Shadow Committee on Sugar**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Chief Executive Officer / Joint Secretary Level Officer dealing with Codex, FSSAI

**MEMBERS:**

1. Joint Secretary (Sugars & Edibles Oils), Department of Sugars & Edible Oils, Ministry of Food & Consumer Affairs or his representative;
2. Joint Secretary, Ministry of Food Processing Industries or his representative;
3. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing, Ministry of Agriculture & Farmers Welfare or his representative;
4. Chief Controller of Vegetables Oils and Fats or his representative;
5. Director, Export Inspection Council of India (EIC) or his representative;
6. Director & Head (Food & Agri), Bureau of Indian Standards (BIS) or his representative;
7. Director (Technical) or above dealing with Codex in FSSAI;
8. Managing Director, Dhara Vegetables Oils and Foods Company Limited or his representative;
9. Secretary, Vanaspati Manufacturers Association of India or his representative;
10. The President, Central Organization for Oils & Trade or his representative; and
11. Representative of the Mumbai Grahak Panchayat, Mumbai.

### **VIII. Shadow Committee on Cereals, Pulses & Legumes**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Chief Executive Officer / Joint Secretary Level Officer dealing with Codex, FSSAI

#### **MEMBERS:**

1. Joint Secretary (Sugars & Edibles Oils), Department of Sugars & Edible Oils, Ministry of Food & Consumer Affairs or his representative;
2. Joint Secretary, Ministry of Food Processing Industries or his representative;
3. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing, Ministry of Agriculture & Farmers Welfare or his representative;
4. Chief Controller of Vegetables Oils and Fats or his representative;
5. Director, Export Inspection Council of India (EIC) or his representative;
6. Director & Head (Food & Agri), Bureau of Indian Standards (BIS) or his representative;
7. Director (Technical) or above dealing with Codex in FSSAI;
8. Managing Director, Dhara Vegetables Oils and Foods Company Limited or his representative;
9. Secretary, Vanaspati Manufacturers Association of India or his representative;
10. The President, Central Organization for Oils & Trade or his representative; and
11. Representative of the Mumbai Grahak Panchayat, Mumbai.

### **IX. Shadow Committee on Methods of Analysis & Sampling:**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** CEO / Joint Secretary Level Officer dealing with Codex, FSSAI

#### **MEMBERS:**

1. Director, National Institute of Nutrition (NIN) or his representative;
2. Director, Central Food Laboratory (CFL), Mysore or his representative;
3. Director, Food Research Standardization Laboratory (FRSL), Ghaziabad or his representative;
4. Director, Central Food Laboratory (CFL), Pune or his representative;
5. Director, National Dairy Research Institute (NDRI), Karnal or his representative;
6. Director, Defence Food Laboratory, Mysore or his representative;
7. Director, Central Insecticide Laboratory, Faridabad or his representative;
8. Director, Central AGMARK Laboratory, Nagpur or his representative;
9. Food Analyst, Delhi Administration;
10. Head, Toxicology Division, Indian Institute of Toxicology Research (IITR), Lucknow or his representative;
11. Head, Division of Agricultural Chemicals, Indian Agricultural Research Institute (IARI) or his representative;
12. Director, Food Research and Analysis Centre (FRAC) or his representative;
13. Director, Centre for Analysis and Learning in Livestock and Feed (CALF), National Dairy Development Board (NDDB) or his representative;



14. Director & Head (Food and Agri), Bureau of Indian Standards (BIS) or his representative;
15. Representative of Quality Council of India (QCI);
16. Director, Export Inspection Council of India (EIC) or his representative; and
17. Director, Shriram Institute for Industrial Research (SIIR), Delhi or his representative.

**X. Shadow Committee on Food Import & Export Certification System:**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Joint Secretary, Department of Commerce (EP-AGRI Division), Ministry of Commerce and Industry;

**MEMBERS:**

1. Joint Secretary, Ministry of Food Processing Industries or his representative;
2. Joint Secretary (Trade), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare or his representative;
3. Joint Secretary, Ministry of Consumer Affairs, Food and Public Distribution or his representative;
4. Joint Secretary (Plant Protection), Department of Agriculture and Cooperation, Ministry of Agriculture & Farmers Welfare or his representative;
5. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing, Ministry of Agriculture & Farmers Welfare or his representative.
6. Director (Technical) or above dealing with Codex in FSSAI;
7. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
8. Director and Head (Food and Agri), Bureau of Indian Standards (BIS) or his representative;
9. Representative of Quality Council of India (QCI);
10. Director, Export Inspection Council of India (EIC) or his representative;
11. Representative of Spices Board;
12. Representative of Confederation of Indian Industry (CII);
13. Representative of Federation of Indian Chambers of Commerce and Industry (FICCI) Codex Cell; and
14. Representative of a Concert and Consumer Association, Chennai.

**XI. Shadow Committee on Residues of Pesticides in Foods:**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Joint Secretary (Plant Protection), Department of Agriculture and Cooperation, Ministry of Agriculture & Farmers Welfare;

**MEMBERS:**

1. Joint Secretary, Department of Health, Ministry of Health and Family Welfare or his representative;

2. Joint Secretary, Department of Commerce (EP-AGRI Division), Ministry of Commerce and Industry, or his representative;
3. Joint Secretary, Ministry of Food Processing Industries or his representative;
4. Plant Protection Advisor and Director, Central Insecticide laboratory or his representative;
5. Secretary, CIB & Registration Committee, Directorate of Plant Protection, Quarantine & Storage or his representative;
6. Director, Central Food Technological Research Institute (CFTRI) or his representative;
7. Director, National Dairy Research Institute (NDRI) or his representative;
8. Assistant Director General (PP), Indian Agricultural Research Institute (IARI) or his representative;
9. Director, Indian Veterinary Research Institute (IVRI) or his representative;
10. Director (Technical) or above dealing with Codex in FSSAI;
11. Director, Export Inspection Council of India (EIC) or his representative
12. Chairman, Marine Products Export Development Authority (MPEDA) or his representative;
13. Director & Head (Food & Agri), Bureau of Indian Standards (BIS) or his representative;
14. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
15. Representative of Confederation of Indian Industry (CII); and
16. Representative of Federation of Indian Chambers of Commerce and Industry (FICCI) Codex Cell.

## **XII. Shadow Committee on Residues of Veterinary Drugs in Foods:**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Joint Secretary (Livestock Health), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare;

### **MEMBERS:**

1. Joint Secretary, Department of Health, Ministry of Health and Family Welfare or his representative;
2. Joint Secretary, Department of Commerce (EP-AGRI Division), Ministry of Commerce and Industry or his representative;
3. Joint Secretary, Ministry of Food Processing Industries or his representative;
4. Plant Protection Advisor and Director, Central Insecticide laboratory or his representative;
5. Secretary, CIB & Registration Committee, Directorate of Plant Protection, Quarantine & Storage or his representative;
6. Director, Central Food Technological Research Institute (CFTRI) or his representative;
7. Director, National Dairy Research Institute (NDRI) or his representative;
8. Assistant Director General (PP), Indian Agricultural Research Institute (IARI) or his representative;
9. Director, Indian Veterinary Research Institute (IVRI) or his representative;

10. Director (Technical) or above dealing with Codex in FSSAI;
11. Director, Export Inspection Council of India (EIC) or his representative
12. Chairman, Marine Products Export Development Authority (MPEDA) or his representative;
13. Director & Head (Food & Agri), Bureau of Indian Standards (BIS) or his representative;
14. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
15. Representative of Confederation of Indian Industry (CII); and
16. Representative of Federation of Indian Chambers of Commerce and Industry (FICCI) Codex Cell.

### **XIII. Shadow Committee on Milk & Milk Products:**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Joint Secretary (Cattle and Dairy Development), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare;

#### **MEMBERS:**

1. Joint Secretary, Department of Commerce (EP-AGRI Division), Ministry of Commerce or his representative;
2. Joint Secretary, Ministry of Food Processing Industries or his representative;
3. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing, Ministry of Agriculture & Farmers Welfare or his representative;
4. Director, National Dairy Research Institute (NDRI), Karnal or his representative;
5. Director, Central Food Technological Research Institute (CFTRI), or his representative;
6. Managing Director, National Dairy Development Board (NDDB) or his representative;
7. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
8. Director & Head (Food & Agri), Bureau of Indian Standards (BIS) or his representative;
9. Director (Technical) or above dealing with Codex in FSSAI;
10. Director, Export Inspection Council of India (EIC) or his representative;
11. President, Indian Dairy Association (IDA) or his representative;
12. Representative of Confederation of Indian Industry (CII);
13. Representative of Federation of Indian Chambers of Commerce and Industry (FICCI) Codex Cell; and
14. Representative of a Concert and Consumer Association, Chennai.

### **XIV. Shadow Committee on Fresh fruits and vegetables:**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Horticulture Commissioner, Ministry of Agriculture & Farmers Welfare;

**MEMBERS:**

1. Joint Secretary, Department of Plant of Protection, Ministry of Agriculture & Farmers Welfare or his representative;
2. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing, Ministry of Agriculture & Farmers Welfare or his representative;
3. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
4. Director, Central Food Technological Research Institute (CFTRI) or his representative;
5. Director, Export Inspection Council of India (EIC) or his representative;
6. Representative of Department of Biotechnology, Ministry of Science and Technology;
7. Director & Head (Food & Agri), Bureau of Indian Standards (BIS) or his representative;
8. Director (Technical) or above dealing with Codex in FSSAI;
9. Representative of Confederation of Indian Industry (CII);
10. Representative of Federation of Indian Chambers of Commerce and Industry (FICCI) Codex Cell;
11. Representative of All India Food Processors Association (AIFPA);
12. Representative of the Mumbai Grahak Panchayat, Mumbai; and
13. Managing Director, Mother Dairy Fruit and Vegetables Pvt. Ltd., (MDFVPL) or his representative.

**XV. Shadow Committee on Codex Committee on Fish & Fishery Products:**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Joint Secretary (Fisheries), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare;

**MEMBERS:**

1. Joint Secretary, Department of Commerce (EP-AGRI Division), Ministry of Commerce and Industry or his representative;
2. Director, Central Institute of Fisheries Technology (CIFT), Willingdon Island or his representative;
3. Professor & Head of Department of Fisheries and Microbiology; College of Fisheries, Mangalore or his representative;
4. Secretary General, Sea Food Exporters Association or his representative;
5. Chairman, Marine Products Export Development Authority (MPEDA) or his representative;
6. Director, Export Inspection Council of India (EIC) or his representative;
7. Director, & Head (Food & Agri), Bureau of Indian Standards (BIS) or his representative;
8. Director (Technical) or above dealing with Codex in FSSAI;
9. Representative of Confederation of Indian Industry (CII);
10. Representative of Federation of Indian Chambers of Commerce and Industry (FICCI) Codex Cell; and

11. Representative of the Consumer Unity and Trust Society, Kolkata.

**XVI. Shadow Committee on Codex Committee on Nutrition and Food for Special Dietary Uses (CCNFSDU)**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Joint Secretary, Ministry of Women & Child Development;

**MEMBERS:**

1. Joint Secretary, Ministry of Food Processing Industries or his representative;
2. Joint Secretary, Department of Commerce (EP AGRI Division), Ministry of Commerce or his representative;
3. Joint Secretary (Trade), Department of Animal Husbandry, Dairying & Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare or his representative;
4. Joint Secretary, Ministry of Consumer Affairs, Food and Public Distribution, or his representative;
5. Director, National Institute of Nutrition (NIN) or his representative;
6. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
7. Representative of Department of Biotechnology, Ministry of Science and Technology;
8. Professor & Head, Department of Pediatrics, AIIMS;
9. National Coordinator, Breastfeeding Promotion Network of India;
10. Representative of Indian Council of Medical Research (ICMR);
11. Representative of Dietetic Association;
12. Director, Central Food Technological Research Institute (CFTRI) or his representative;
13. Technical Adviser, Food and Nutrition Board (FNB), Ministry of Women and Child Development;
14. Advisor (Nutrition), Ministry of Health;
15. Director (Technical) or above dealing with Codex in FSSAI;
16. Representative of Confederation of Indian Industry (CII);
17. Secretary, CIFTI; and
18. Representative of a Mumbai Grahak Panchayat, Mumbai.

**XVII. Shadow Committee on Codex Committee on Spices and Culinary Herbs (CCSCH)**

The composition of this Shadow Committee shall be as under:

**CHAIRPERSON:** Shri Rajani Ranjan Rashmi, Additional Secretary, Department of Commerce, Ministry of Commerce and Industry;

**MEMBERS:**

1. Chairman, Spices Board, India;
2. Joint Secretary (Plant protection), Department of Agriculture and Cooperation, Ministry of Agriculture & Farmers Welfare or his representative;

3. Director of Directorate of Arecanut and Spices, Calicut or his representative;
4. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA) or his representative;
5. Director, Central Food Technological Research Institute (CFTRI) or his representative;
6. Director, Indian Institute of Spices Research or his representative;
7. Director of Research (Indian Cardamom Research Institute) or their representative (Dr. Mary Mathew, Scientist D, ICRI, Regional Station, Sakleshpur, Karnataka);
8. Director, National Research Centre on Seed Spices (NRCSS) or his representative;
9. Advisor, Agriculture Marketing, Directorate of Marketing, Ministry of Agriculture & Farmers Welfare or his representative ;
10. Director, Export Inspection Council of India (EIC) or his representative;
11. Representative, Department of Biotechnology, Ministry of Science and Technology;
12. Director and Head (Food & Agri), Bureau of Indian Standards (BIS);
13. Director (Technical) or above dealing with Codex in FSSAI;
14. Representative of Kerala Agricultural University (KAU);
15. Representative of Tamil Nadu Agricultural University (TNAU);
16. Representative of Gujarat Agricultural University;
17. Representative of Rajasthan Agricultural University;
18. Representative of Andhra Pradesh Horticulture University;
19. Representative of Indian Institute of Vegetable Research;
20. Representative of Confederation of Indian Industry (CII);
21. Representative of Federation of Indian Chamber of Commerce and Industry (FICCI) Codex Cell;
22. Representative of Indian Pepper and Spice Trade Association (IPSTA);
23. Representative of All India Spices Exporters Forum (AISEF);
24. Representative of India Spice and Foodstuff Exporters Association (ISFEA);
25. Representative of World Spice organization (WSO); and
26. Representative of All India Food Processors Association (AIFPA).



(Sunil Bakshi)  
Advisor (Codex)

To,

1. Joint Secretary, Department of Health, Ministry of Health and Family Welfare, New Delhi.
2. Joint Secretary, Ministry of Food Processing Industries, Panchsheel Bhawan, August Kranti Marg, New Delhi.
3. Joint Secretary, Department of Commerce (EP-AGRI Division), Ministry of Commerce and Industry, Udyog Bhawan, New Delhi.
4. Joint Secretary (Trade), Department of Animal Husbandry, Dairying & Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare, Krishi Bhawan, New Delhi.
5. Joint Secretary (Cattle and Dairy Development), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare, Krishi Bhawan, New Delhi.

6. Joint Secretary (Livestock Health), Department of Animal Husbandry, Dairying and Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare, Krishi Bhawan, New Delhi.
7. Joint Secretary (Fisheries), Department of Animal Husbandry, Dairying & Fisheries (DAHD), Ministry of Agriculture & Farmers Welfare, Krishi Bhawan, New Delhi.
8. Joint Secretary, Ministry of Consumer Affairs, Food and Public Distribution, Shastri Bhawan, New Delhi.
9. Joint Secretary (Plant Protection), Department of Agriculture and Cooperation, Ministry of Agriculture & Farmers Welfare, Krishi Bhawan, New Delhi.
10. Joint Secretary, Ministry of Women & Child Development, Shastri Bhawan, New Delhi.
11. Joint Secretary, Ministry of Agriculture & Farmers Welfare (concerned with SPS measures), Krishi Bhawan, New Delhi.
12. Joint Secretary, Department of Biotechnology, Ministry of Science and Technology, CGO Complex, New Delhi.
13. Joint Secretary, Department of Commerce (EP AGRI Division), Ministry of Commerce, Udyog Bhawan, New Delhi.
14. Joint Secretary (Marketing) and Agricultural Marketing Advisor, Dte. of Marketing, Ministry of Agriculture & Farmers Welfare or his representative.
15. Chairman, Agricultural and Processed Food Products Export Development Authority (APEDA).
16. Chairman, National Dairy Development Board (NDDB), Anand.
17. Edible Oils Commissioner, Ministry of Food & Consumer Affairs.
18. Director, Central Food Technological Research Institute (CFTRI), Mysore.
19. Director, National Institute of Nutrition, Hyderabad.
20. Director, Export Inspection Council of India (EIC), New Delhi.
21. Director & Head (Food & Agri), Bureau of Indian Standards (BIS), New Delhi.
22. Director, Defence Food laboratory, Mysore.
23. Director, National Dairy Research Institute, Karnal.
24. Director, Indian Institute of Toxicology Research (IITR), Lucknow, India.
25. Director, Indian Veterinary Research Institute (IVRI), Izatnagar, U.P.
26. Director, Food Research Standardization Laboratory (FRSL), Ghaziabad.
27. Director, Central Food Laboratory (CFL), Mysore.
28. Director, Central Food Laboratory (CFL), Pune.
29. Director, Central AGMARK Laboratory, Nagpur.
30. Director, Central Insecticide Laboratory, Faridabad.
31. Director, Food Research Analysis Centre (FRAC), CIFTI.
32. Director, Central Institute of Fisheries Technology (CIFT), Willingdon Island Matsyapuri, Cochi.
33. Director General, Indian Council of Medical Research (ICMR), New Delhi.
34. Professor & Head, Department of Pediatrics, All India Institute of Medical Science (AIIMS), New Delhi.
35. Secretary General, Quality Council of India (QCI), New Delhi.
36. Plant Protection Advisor and Director, Central Insecticide Laboratory.
37. Secretary, CIB & Registration Committee, Directorate of Plant Protection Quarantine & Storage.
38. Assistant Director General (PP), Indian Agricultural Research Institute (IARI), Pusa Campus, New Delhi.
39. Food analyst, Delhi Administration.

40. Head, Toxicology Division, Indian Institute of Toxicology Research (ITRC), Lucknow.
41. Head, Division of Agricultural Chemicals, Indian Agricultural Research Institute (IARI), Pusa Campus, New Delhi.
42. Centre for Analysis and Learning in Livestock and Feed (CALF), National Dairy Development Board (NDDB), Anand.
43. Professor & Head of Department of Fisheries and Microbiology, College of Fisheries, Mangalore.
44. Chairman, Marine Products Export Development Authority (MPEDA), Kochi.
45. Chief Controller of Vegetables Oils and Fats.
46. The President, Central Organization for Oils & Trade, New Delhi.
47. Director, Shriram Institute for Industrial Research (SIIR), Delhi.
48. Joint Technical Adviser, FNB, Department of Women and Child Development.
49. National Coordinator, Breastfeeding Promotion Net Work of India.
50. President, Indian Dairy Association (IDA).
51. Chairperson, All India Food Processors Association (AIFPA), New Delhi.
52. Secretary, Dietetic Association of India.
53. Secretary General, Sea Food Exporters Association, Kolkata.
54. President, Confederation of Indian Industry (CII), New Delhi.
55. Secretary, Federation of Indian Chambers of Commerce and Industry (FICCI), New Delhi.
56. Secretary, Vanaspati Manufacturers Association of India, New Delhi.
57. Managing Director, Dhara Vegetables Oil and Foods Company Limited, Vadodra.
58. Director, Consumer Coordination Council.
59. Trustee, Concert and Consumer Association, Chennai.
60. Mumbai Grahak Panchayat, Grahak Bhavan, Sant Dnyaneshwar Marg, J.V.P.D, Vile Parle West, Mumbai.
61. Consumer Unity and Trust Society, 3, Suren Tagore Road, Gariahat, Kolkata.
62. Director (Technical) or above dealing with Codex in FSSAI
63. Chairman, Spices Board, India.
64. Director of Directorate of Arecanut and Spices, Calicut or his representative.
65. Director, Indian Institute of Spices research or his representative.
66. Director of Research (Indian Cardamom Research Institute) and Marketing of Spices Board or their representative (Dr. Mary Mathew, Scientist D, ICRI, Regional Station, Sakleshpur, Karnataka (marykaravat.m708@nic.in).
67. Director, National Research Centre on Seed Spices (NRCSS) or his representative.
68. Representative, Department of Biotechnology, Ministry of Science and Technology.
69. Representative of Indian Pepper and Spice Trade Association (IPSTA).
70. Representative of All India Spices Exporters Forum (AISEF).
71. Representative of India Spice and Foodstuff Exporters Association (ISFEA).
72. Representative of World Spice organization (WSO).
73. Representative of Kerala Agricultural University (KAU).
74. Representative of Tamil Nadu Agricultural University (TNAU).
75. Representative of Gujarat Agricultural University.
76. Representative of Rajasthan Agricultural University.
77. Representative of AP Horticulture University.
78. Representative of Indian Institute of Vegetable Research.

Copy to:

1. PPS to CP, FSSAI